

Seventeenth Loksabha

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Title: Regarding privatisation of Electricity Department in Andaman and Nicobar Islands-laid.

SHRI KULDEEP RAI SHARMA (ANDAMAN AND NICOBAR ISLANDS): The decision of Central Government to privatize the Electricity Department of Andaman & Nicobar Islands has caused great sense of resentment and agony to the employees of the Electricity Department and also to the entire Islanders. Power Generation in Andaman and Nicobar Islands is predominantly through diesel due to which the cost of production of electricity is quite high. Privatization will not only curtail jobs and pay less remuneration but will also enforce 'hire and fire' policy in engagement, thereby bringing uncertainty in employment in these Islands which are already subjected to high rate of unemployment. Privatization will also result in injustice to 3000 engineers, staff and workers of the Electricity Department of A & N Administration who have ensured uninterrupted power supply even in tough circumstances like Corona and Tsunami. I request the Government to kindly stop the privatization process of Electricity Department immediately to ensure justice for its employees.